

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/99/ 6301 /A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Shri Manwar Ali,
Presiding Officer,
Labour Court, Dibrugarh.

Dated Guwahati the 3rd November, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. LCD. 11A/2018/244, dtd. 26.10.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for 1(one) day on 30.10.2018 along with station leave permission w.e.f. the evening of 29.10.2018 till the morning of 31.10.2018, has been granted/~~rejected~~.

Yours faithfully,


27/11/2018
DEPUTY REGISTRAR (ADMN.-I)

